

Crude Oil production by Oil and Natural Gas Commission

7940. SHRI CHENGALRAYA NAIDU :
SHRI R. BARUA :
SHRI N. R. LASKAR :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Commission is considering to increase the production of crude oil to seven million tonnes a year;

(b) if so, the broad features thereof;

(c) when the target is likely to be achieved; and

(d) whether the commission has formulated a drilling programme of three lakh metres in 1969-70.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) to (c). Yes. During the last year of the Fourth Five Year Plan, it is expected that the ONGC will produce around 7 million tonnes of crude and the increased production will be from the current producing fields and the developing fields in Gujarat and Assam.

(d) The Commission has formulated a drilling programme of 2.85 lakh metres in 1969-70.

Duties of Sectional Officers of C.P.W.D.

7941. SHRI S. D. SOMASUNDARAM : Will the Minister of HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the duties of Sectional Officers working in C. P. W. D. at Enquiry offices and other important places are not confined to any limit and time;

(b) whether it is also a fact that they are called to do various types of work other than the prescribed general technical work;

(c) if so, whether they are given any special allowance, incentive, etc.;

(d) if not, the reasons therefor; and

(e) the duties of a Sectional Officer engaged in various fields, field-wise;

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Sir. Sectional Officers are normally required to attend to their duties during the prescribed working hours, but if the exigencies of public service so require, an officer may have to attend to his duties beyond prescribed hours.

(b) No, Sir. Sectional Officers are expected to perform only such functions for which they are personally responsible by virtue of their position or assist their superior officers in performance of such functions as they themselves are required to assume in course of time on their promotion to higher posts.

(c) No, Sir. However, Sectional Officers, who are put on planning work in the Superintending Surveyor of Works/ Surveyor of Works' Organisation, are given a Special Pay of Rs. 40/- per month if they are graduates in Engineering and Rs. 25/- per month if they are Diploma Holders.

(d) In view of answers to (a), (b) and (c) above, this does not arise.

(e) A list is laid on the Table of the House. [Placed in Library See No. LT-936/69]

Promotion Posts in Calcutta Customs House

7942. DR. SANKATA PRASAD : Will the Minister of FINANCE be pleased to state:

(a) the number of promotion posts in different cadres of the Calcutta Customs House lying vacant;

(b) whether it is a fact that a number of officers are ripe for promotion in those vacancies;

(c) whether their non-promotion has caused dissatisfaction amongst the staff; and

(d) the reasons for which those posts (grade-wise) have not so far been filled by promotion ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Of the posts in various cadres required to be filled by promotion, one post of Preventive Inspector and ten posts of Appraisers are lying vacant.

(b) Yes, Sir.

(c) Not to the knowledge of the Government.

(d) The posts of Preventive Inspector could not be filled as the officer concerned is involved in criminal proceedings on a charge of perjury. This matter is *subjudice*.

The ten posts of Appraisers could not be filled up as the scheme for which these posts have been sanctioned has not yet been introduced. It is expected that the scheme will be put into operation shortly and these posts filled up.

Eradication of Leprosy

7943. SHRI G. Y. KRISHNAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the steps taken to eradicate leprosy in the country; and

(b) how many Institutions to cure leprosy have been functioning and what is the expenditure proposed on this item during this year ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b) The National Programme for the Control of Leprosy has been in operation in the country since 1955. Under this Programme 182 Leprosy control units and 1130 Survey, Education and Treatment Centres are functioning at present. 231 in-patient institutions and 593 out-door clinics for treatment of leprosy cases are also being run by the State Governments and Voluntary Organisations.

A provision of Rs. 36.25 lakhs has been made for the year 1969-70 for the establishment of 20 Leprosy Control Units and 150 Survey, Education and Treatment Centres, and upgrading of 8 Leprosy Subsidiary Centres previously established.

महाराष्ट्र में स्टूडियो मालिकों की ओर आयकर की बकाया धनराशि

7945. श्री अर्जुन सिंह भवौरिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के उन स्टूडियो मालिकों के नाम क्या हैं जिनकी ओर इस समय आयकर की एक लाख रुपये से अधिक की धनराशि बकाया है; और

(ख) इस बकाया धनराशि को वसूल करने के लिये क्या कार्यवाही की जा रही है तथा यह राशि पूर्णरूपेण किस समय तक वसूल कर ली जायेगी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) (क) और (ख). अपेक्षित सूचना तत्काल उपलब्ध नहीं है। यह एकत्रित की जा रही है और यथाशीघ्र सदन की मेज पर रख दी जायेगी।।

Defects in Trombay Fertilizer Factory

7946. SHRI S. K. TAPURIAH :
SHRI V. NARASIMHA RAO :
SHRI HIMATSINGKA :
SHRI K. P. SINGH DEO :
SHRI TULSIDAS DASAPPA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether Government's attention has been drawn to the comments of the TVA team of experts from the U. S. A. pointing out several defects in design, engineering and material deficiencies in the various plants of the Trombay Fertilizer Factory;

(b) if so, the main defects pointed out by the said team;

(c) the steps being taken to rectify all these defects and the amount likely to be spent in the process; and

(d) the extent of losses attributable to these defects suffered by the Trombay Fertilizer Factory ?